NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/2/2016

NAME OF THE PETITIONER(S) : John S. Dorai

NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others

SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	J. JENNY	Courselforthe implemeling Petitioners in CA. Nos. 43×44/2016	J. Tenry
۷.	T. Shanmugar.	Permeronty Council for the Perpondul-1. C. PNO 2/2016	A-T
3	S. Bharathirajan.	course for Rato RI	SAVS

ORDER

PCS representing the petitioner present. Counsels representing the respondents are present. Counsel for R2 prayed for time for filing counter in CA 211/2017. Time is extended at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 20.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc